

Date: 31/08/2026
ICPL - DCRA Fee Structure - 'per square feet' (excluding GST)

S. No.	Classification	Category or Group	Type of Property	Property Area in sq.ft./ length in km	Maximum chargeable fee by DCRA for rating process of constructed properties (in ₹ / sq.ft.)	Maximum chargeable fee by DCRA for rating process of properties under construction (in ₹ / sq.ft.)	Maximum chargeable fee by DCRA for Optional Digital Connectivity Audit (in ₹ / sq.ft.)
1	Residential	A	Apartments, independent houses, gated communities or societies, etc.	50,000 - 100,000 sq.ft.	3.5	4.5	3
				>100,000 - 500,000 sq.ft.	3	4	2.5
				>500,000 - 1000,000 sq.ft.	2.75	3.75	2.25
				>1000,000 sq.ft.	2.5	3.5	2
2	Government Properties	A	All properties of the Central Government, the State Government, Courts, Public Sector Undertakings, Local Bodies, Heritage Sites, etc.	50,000 - 100,000 sq.ft.	5.5	6.5	5
				>100,000 - 500,000 sq.ft.	5	6	4.5
				>500,000 - 1000,000 sq.ft.	4.75	5.75	4.25
				>1000,000 sq.ft.	4	5	3.5
3	Commercial and other Establishments	A	Commercial office complex, shopping malls, industrial estates, SEZs, convention centres, Hospitals, Hotels, Educational	50,000 - 100,000 sq.ft.	3.5	4.5	3
				>100,000 - 500,000 sq.ft.	3	4	2.5
				>500,000 - 1000,000 sq.ft.	2.75	3.75	2.25
				>1000,000 sq.ft.	2.5	3.5	2
4	Other private or public areas	B	Airport, Bus Station, Railway Station, multi-modal logistic parks etc.	50,000 - 100,000 sq.ft.	5.5	6.5	5
				>100,000 - 500,000 sq.ft.	5	6	4.5
				>500,000 - 1000,000 sq.ft.	4.75	5.75	4.25
				>1000,000 sq.ft.	4	5	3.5
5	Stadiums or Sport Arenas or spaces of frequent gathering	B	Stadiums or permanent spaces of gathering	50,000 - 100,000 sq.ft.	5.5	6.5	5
				>100,000 - 500,000 sq.ft.	5	6	4.5
				>500,000 - 1000,000 sq.ft.	4.75	5.75	4.25
				>1000,000 sq.ft.	4	5	3.5
6	Transport corridors	B	Expressways, Highways, Railways routes, Metro corridors	100-500 km	2500	3000	1500
				>500-1000 km	2250	2750	1750
				>1000 km	2000	2500	1500

Terms & Conditions:

- The fees as mentioned above are valid till **31 March 2027**.
- The fees as mentioned above are **exclusive of all applicable taxes**.
- Payment Terms are as follows: **50% on order confirmation with PO, 30% upon commencement of work, 20% on issuance of certificate. Nominal TA/DA will be applicable in some cases.**
- Any additional visits, re-evaluation or appeal process support shall be charged separately.
- Fees for Transport corridors are only for conducting assessment of mobile networks based on "Service Performance" criteria through drive test.
- The 'Property Area' includes all areas like ground, basements, and other covered /uncovered floors used by the residents or occupants or visitors.
- The fees mentioned above are negotiable on case-to-case basis.

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